## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 57(ND)/2016 CA NO.

### CORAM:

## PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

Smt. Ina Malhotra Hon'ble Member (T)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.010.2016

## NAME OF THE COMPANY:

Mrs. Reena Ahluwalia & Ors. Vs.

M/s. Suntime Energy Ltd. & Ors.

#### SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013. CNO

S.NO. NAME	DESIGN	the second se	REPRESENTATION	SIGNATURE
1. MR. ARUN 2. MS. NALIN		ADU ( ADU	Petitusiun	Malino

### ORDER

List with 40(ND)/2012 on 25<sup>th</sup> October 2016

TTKun (CHIEF JUSTICE M.M. KUMAR) PRESIDENT na Malhotre (INA MALHOTRA) MEMBER (J)

4<sup>th</sup> October, 2016 (A.k. Arora)